

HIGH COURT OF SIKKIM
GANGTOK

No.15/Comp./HCS

Dated: 25.05.2023

NOTICE

It is notified that with reference to the Employment Notice No. 78/Comp./HCS dated 08.03.2022, the candidates bearing the following Roll numbers who had appeared in the written examinations for various technical posts during November-December 2022 are hereby declared qualified for appearing in the practical examinations.

The date, venue and time for the practical examinations will be notified shortly.

QUALIFIED CANDIDATES FOR THE POST OF SYSTEM ASSISTANT (WRITTEN EXAMINATION HELD ON 29.11.2022)

Roll Nos.			
001/SA/COMP/ HCS/2022	002/SA/COMP/ HCS/2022	003/SA/COMP/ HCS/2022	004/SA/COMP/ HCS/2022
007/SA/COMP/ HCS/2022	008/SA/COMP/ HCS/2022	009/SA/COMP/ HCS/2022	010/SA/COMP/ HCS/2022
012/SA/COMP/ HCS/2022	013/SA/COMP/ HCS/2022	014/SA/COMP/ HCS/2022	016/SA/COMP/ HCS/2022
017/SA/COMP/ HCS/2022	021/SA/COMP/ HCS/2022	023/SA/COMP/ HCS/2022	024/SA/COMP/ HCS/2022
026/SA/COMP/ HCS/2022	028/SA/COMP/ HCS/2022	029/SA/COMP/ HCS/2022	030/SA/COMP/ HCS/2022
032/SA/COMP/ HCS/2022	033/SA/COMP/ HCS/2022	036/SA/COMP/ HCS/2022	037/SA/COMP/ HCS/2022
039/SA/COMP/ HCS/2022	041/SA/COMP/ HCS/2022	042/SA/COMP/ HCS/2022	043/SA/COMP/ HCS/2022
045/SA/COMP/ HCS/2022	046/SA/COMP/ HCS/2022	047/SA/COMP/ HCS/2022	049/SA/COMP/ HCS/2022
050/SA/COMP/ HCS/2022	056/SA/COMP/ HCS/2022	057/SA/COMP/ HCS/2022	058/SA/COMP/ HCS/2022

059/SA/COMP/ HCS/2022	060/SA/COMP/ HCS/2022	062/SA/COMP/ HCS/2022	066/SA/COMP/ HCS/2022
070/SA/COMP/ HCS/2022	071/SA/COMP/ HCS/2022	072/SA/COMP/ HCS/2022	073/SA/COMP/ HCS/2022
074/SA/COMP/ HCS/2022	075/SA/COMP/ HCS/2022	076/SA/COMP/ HCS/2022	077/SA/COMP/ HCS/2022
078/SA/COMP/ HCS/2022	080/SA/COMP/ HCS/2022	081/SA/COMP/ HCS/2022	082/SA/COMP/ HCS/2022
085/SA/COMP/ HCS/2022	087/SA/COMP/ HCS/2022	088/SA/COMP/ HCS/2022	092/SA/COMP/ HCS/2022
104/SA/COMP/ HCS/2022	107/SA/COMP/ HCS/2022	109/SA/COMP/ HCS/2022	113/SA/COMP/ HCS/2022
114/SA/COMP/ HCS/2022	115/SA/COMP/ HCS/2022	117/SA/COMP/ HCS/2022	119/SA/COMP/ HCS/2022
120/SA/COMP/ HCS/2022	124/SA/COMP/ HCS/2022	125/SA/COMP/ HCS/2022	128/SA/COMP/ HCS/2022
131/SA/COMP/ HCS/2022	132/SA/COMP/ HCS/2022	133/SA/COMP/ HCS/2022	135/SA/COMP/ HCS/2022
136/SA/COMP/ HCS/2022	137/SA/COMP/ HCS/2022	139/SA/COMP/ HCS/2022	140/SA/COMP/ HCS/2022
144/SA/COMP/ HCS/2022	145/SA/COMP/ HCS/2022	146/SA/COMP/ HCS/2022	148/SA/COMP/ HCS/2022
149/SA/COMP/ HCS/2022	150/SA/COMP/ HCS/2022	151/SA/COMP/ HCS/2022	152/SA/COMP/ HCS/2022
153/SA/COMP/ HCS/2022	154/SA/COMP/ HCS/2022	155/SA/COMP/ HCS/2022	156/SA/COMP/ HCS/2022
157/SA/COMP/ HCS/2022	161/SA/COMP/ HCS/2022	162/SA/COMP/ HCS/2022	163/SA/COMP/ HCS/2022
164/SA/COMP/ HCS/2022	165/SA/COMP/ HCS/2022	166/SA/COMP/ HCS/2022	169/SA/COMP/ HCS/2022
172/SA/COMP/ HCS/2022	173/SA/COMP/ HCS/2022	175/SA/COMP/ HCS/2022	176/SA/COMP/ HCS/2022
177/SA/COMP/ HCS/2022	179/SA/COMP/ HCS/2022	180/SA/COMP/ HCS/2022	181/SA/COMP/ HCS/2022
184/SA/COMP/ HCS/2022	185/SA/COMP/ HCS/2022	186/SA/COMP/ HCS/2022	190/SA/COMP/ HCS/2022

191/SA/COMP/ HCS/2022	192/SA/COMP/ HCS/2022	193/SA/COMP/ HCS/2022	194/SA/COMP/ HCS/2022
196/SA/COMP/ HCS/2022	197/SA/COMP/ HCS/2022	199/SA/COMP/ HCS/2022.	200/SA/COMP/ HCS/2022
202/SA/COMP/ HCS/2022	203/SA/COMP/ HCS/2022	206/SA/COMP/ HCS/2022	208/SA/COMP/ HCS/2022
210/SA/COMP/ HCS/2022	211/SA/COMP/ HCS/2022	212/SA/COMP/ HCS/2022	213/SA/COMP/ HCS/2022
217/SA/COMP/ HCS/2022	219/SA/COMP/ HCS/2022	220/SA/COMP/ HCS/2022	221/SA/COMP/ HCS/2022
222/SA/COMP/ HCS/2022	223/SA/COMP/ HCS/2022	226/SA/COMP/ HCS/2022	227/SA/COMP/ HCS/2022
229/SA/COMP/ HCS/2022	230/SA/COMP/ HCS/2022	231/SA/COMP/ HCS/2022	233/SA/COMP/ HCS/2022
236/SA/COMP/ HCS/2022	237/SA/COMP/ HCS/2022	239/SA/COMP/ HCS/2022	240/SA/COMP/ HCS/2022
241/SA/COMP/ HCS/2022	242/SA/COMP/ HCS/2022	245/SA/COMP/ HCS/2022	247/SA/COMP/ HCS/2022
248/SA/COMP/ HCS/2022	249/SA/COMP/ HCS/2022	250/SA/COMP/ HCS/2022	251/SA/COMP/ HCS/2022
252/SA/COMP/ HCS/2022	253/SA/COMP/ HCS/2022	254/SA/COMP/ HCS/2022	257/SA/COMP/ HCS/2022
258/SA/COMP/ HCS/2022	259/SA/COMP/ HCS/2022	260/SA/COMP/ HCS/2022	262/SA/COMP/ HCS/2022
264/SA/COMP/ HCS/2022	267/SA/COMP/ HCS/2022	268/SA/COMP/ HCS/2022	270/SA/COMP/ HCS/2022
271/SA/COMP/ HCS/2022	273/SA/COMP/ HCS/2022	274/SA/COMP/ HCS/2022	275/SA/COMP/ HCS/2022
276/SA/COMP/ HCS/2022	280/SA/COMP/ HCS/2022	281/SA/COMP/ HCS/2022	282/SA/COMP/ HCS/2022
283/SA/COMP/ HCS/2022	284/SA/COMP/ HCS/2022	285/SA/COMP/ HCS/2022	286/SA/COMP/ HCS/2022
287/SA/COMP/ HCS/2022	288/SA/COMP/ HCS/2022	289/SA/COMP/ HCS/2022	290/SA/COMP/ HCS/2022
292/SA/COMP/ HCS/2022	295/SA/COMP/ HCS/2022	298/SA/COMP/ HCS/2022	299/SA/COMP/ HCS/2022
300/SA/COMP/ HCS/2022	301/SA/COMP/ HCS/2022		

**QUALIFIED CANDIDATES FOR THE POSTS OF
TECHNICAL ASSISTANT (WRITTEN EXAMINATION HELD
ON 30.11.2022)**

Roll Nos.			
001/TA/COMP/ HCS/2022	002/TA/COMP/ HCS/2022	003/TA/COMP/ HCS/2022	004/TA/COMP/ HCS/2022
005/TA/COMP/ HCS/2022	008/TA/COMP/ HCS/2022	010/TA/COMP/ HCS/2022	011/TA/COMP/ HCS/2022
012/TA/COMP/ HCS/2022	014/TA/COMP/ HCS/2022	015/TA/COMP/ HCS/2022	016/TA/COMP/ HCS/2022
018/TA/COMP/ HCS/2022	019/TA/COMP/ HCS/2022	020/TA/COMP/ HCS/2022	021/TA/COMP/ HCS/2022
022/TA/COMP/ HCS/2022	023/TA/COMP/ HCS/2022	026/TA/COMP/ HCS/2022	028/TA/COMP/ HCS/2022
029/TA/COMP/ HCS/2022	030/TA/COMP/ HCS/2022	031/TA/COMP/ HCS/2022	032/TA/COMP/ HCS/2022
036/TA/COMP/ HCS/2022	040/TA/COMP/ HCS/2022	042/TA/COMP/ HCS/2022	043/TA/COMP/ HCS/2022
044/TA/COMP/ HCS/2022	045/TA/COMP/ HCS/2022	046/TA/COMP/ HCS/2022	047/TA/COMP/ HCS/2022
050/TA/COMP/ HCS/2022	054/TA/COMP/ HCS/2022	055/TA/COMP/ HCS/2022	056/TA/COMP/ HCS/2022
057/TA/COMP/ HCS/2022	059/TA/COMP/ HCS/2022	060/TA/COMP/ HCS/2022	061/TA/COMP/ HCS/2022
062/TA/COMP/ HCS/2022	064/TA/COMP/ HCS/2022	065/TA/COMP/ HCS/2022	066/TA/COMP/ HCS/2022
070/TA/COMP/ HCS/2022	075/TA/COMP/ HCS/2022	076/TA/COMP/ HCS/2022	077/TA/COMP/ HCS/2022
080/TA/COMP/ HCS/2022	081/TA/COMP/ HCS/2022	083/TA/COMP/ HCS/2022	084/TA/COMP/ HCS/2022
085/TA/COMP/ HCS/2022	086/TA/COMP/ HCS/2022	087/TA/COMP/ HCS/2022	089/TA/COMP/ HCS/2022
090/TA/COMP/ HCS/2022	091/TA/COMP/ HCS/2022	092/TA/COMP/ HCS/2022	093/TA/COMP/ HCS/2022
094/TA/COMP/ HCS/2022	096/TA/COMP/ HCS/2022	098/TA/COMP/ HCS/2022	100/TA/COMP/ HCS/2022
102/TA/COMP/ HCS/2022	103/TA/COMP/ HCS/2022	104/TA/COMP/ HCS/2022	107/TA/COMP/ HCS/2022

108/TA/COMP/ HCS/2022	111/TA/COMP/ HCS/2022	114/TA/COMP/ HCS/2022	116/TA/COMP/ HCS/2022
118/TA/COMP/ HCS/2022	120/TA/COMP/ HCS/2022	121/TA/COMP/ HCS/2022	122/TA/COMP/ HCS/2022
123/TA/COMP/ HCS/2022	125/TA/COMP/ HCS/2022	126/TA/COMP/ HCS/2022	127/TA/COMP/ HCS/2022
128/TA/COMP/ HCS/2022	129/TA/COMP/ HCS/2022	130/TA/COMP/ HCS/2022	131/TA/COMP/ HCS/2022
132/TA/COMP/ HCS/2022	134/TA/COMP/ HCS/2022	135/TA/COMP/ HCS/2022	136/TA/COMP/ HCS/2022
139/TA/COMP/ HCS/2022	141/TA/COMP/ HCS/2022	144/TA/COMP/ HCS/2022	145/TA/COMP/ HCS/2022
146/TA/COMP/ HCS/2022	147/TA/COMP/ HCS/2022	150/TA/COMP/ HCS/2022	151/TA/COMP/ HCS/2022
152/TA/COMP/ HCS/2022	154/TA/COMP/ HCS/2022	156/TA/COMP/ HCS/2022	158/TA/COMP/ HCS/2022
159/TA/COMP/ HCS/2022	160/TA/COMP/ HCS/2022	161/TA/COMP/ HCS/2022	162/TA/COMP/ HCS/2022
167/TA/COMP/ HCS/2022	168/TA/COMP/ HCS/2022	169/TA/COMP/ HCS/2022	173/TA/COMP/ HCS/2022
175/TA/COMP/ HCS/2022	176/TA/COMP/ HCS/2022	178/TA/COMP/ HCS/2022	179/TA/COMP/ HCS/2022
181/TA/COMP/ HCS/2022	185/TA/COMP/ HCS/2022	186/TA/COMP/ HCS/2022	187/TA/COMP/ HCS/2022
193/TA/COMP/ HCS/2022	194/TA/COMP/ HCS/2022	195/TA/COMP/ HCS/2022	196/TA/COMP/ HCS/2022
198/TA/COMP/ HCS/2022	199/TA/COMP/ HCS/2022	203/TA/COMP/H CS/2022	204/TA/COMP/ HCS/2022
205/TA/COMP/ HCS/2022	206/TA/COMP/ HCS/2022	207/TA/COMP/H CS/2022	208/TA/COMP/ HCS/2022
209/TA/COMP/ HCS/2022	210/TA/COMP/ HCS/2022	211/TA/COMP/H CS/2022	212/TA/COMP/ HCS/2022
213/TA/COMP/ HCS/2022	214/TA/COMP/ HCS/2022	218/TA/COMP/ HCS/2022	219/TA/COMP/ HCS/2022
220/TA/COMP/ HCS/2022	221/TA/COMP/ HCS/2022	222/TA/COMP/ HCS/2022	223/TA/COMP/ HCS/2022
229/TA/COMP/ HCS/2022	230/TA/COMP/ HCS/2022	234/TA/COMP/ HCS/2022	235/TA/COMP/ HCS/2022
237/TA/COMP/ HCS/2022	239/TA/COMP/ HCS/2022	240/TA/COMP/ HCS/2022	242/TA/COMP/ HCS/2022

243/TA/COMP/ HCS/2022	244/TA/COMP/ HCS/2022	245/TA/COMP/ HCS/2022	247/TA/COMP/ HCS/2022
249/TA/COMP/ HCS/2022	251/TA/COMP/ HCS/2022	253/TA/COMP/ HCS/2022	256/TA/COMP/ HCS/2022
257/TA/COMP/ HCS/2022	258/TA/COMP/ HCS/2022	259/TA/COMP/ HCS/2022	260/TA/COMP/ HCS/2022
262/TA/COMP/ HCS/2022	264/TA/COMP/ HCS/2022	265/TA/COMP/ HCS/2022	266/TA/COMP/ HCS/2022
267/TA/COMP/ HCS/2022	270/TA/COMP/ HCS/2022	271/TA/COMP/ HCS/2022	272/TA/COMP/ HCS/2022
273/TA/COMP/ HCS/2022	274/TA/COMP/ HCS/2022	275/TA/COMP/ HCS/2022	278/TA/COMP/ HCS/2022
283/TA/COMP/ HCS/2022			

QUALIFIED CANDIDATES FOR THE POST OF SYSTEM OFFICER (WRITTEN EXAMINATION HELD ON 05.12.2022)

Roll Nos.			
002/SO/COMP/ HCS/2022	003/SO/COMP/ HCS/2022	004/SO/COMP/ HCS/2022	005/SO/COMP/ HCS/2022
007/SO/COMP/ HCS/2022	008/SO/COMP/ HCS/2022	010/SO/COMP/ HCS/2022	011/SO/COMP/ HCS/2022
012/SO/COMP/ HCS/2022	014/SO/COMP/ HCS/2022	017/SO/COMP/ HCS/2022	018/SO/COMP/ HCS/2022
019/SO/COMP/ HCS/2022	020/SO/COMP/ HCS/2022	021/SO/COMP/ HCS/2022	027/SO/COMP/ HCS/2022
028/SO/COMP/ HCS/2022	029/SO/COMP/ HCS/2022	034/SO/COMP/ HCS/2022	036/SO/COMP/ HCS/2022
038/SO/COMP/ HCS/2022	039/SO/COMP/ HCS/2022	041/SO/COMP/ HCS/2022	042/SO/COMP/ HCS/2022
043/SO/COMP/ HCS/2022	044/SO/COMP/ HCS/2022	046/SO/COMP/ HCS/2022	048/SO/COMP/ HCS/2022
049/SO/COMP/ HCS/2022	050/SO/COMP/ HCS/2022	051/SO/COMP/ HCS/2022	054/SO/COMP/ HCS/2022
055/SO/COMP/ HCS/2022	057/SO/COMP/ HCS/2022	062/SO/COMP/ HCS/2022	063/SO/COMP/ HCS/2022
065/SO/COMP/ HCS/2022	066/SO/COMP/ HCS/2022	067/SO/COMP/ HCS/2022	069/SO/COMP/ HCS/2022
071/SO/COMP/ HCS/2022	074/SO/COMP/ HCS/2022	079/SO/COMP/ HCS/2022	081/SO/COMP/ HCS/2022
085/SO/COMP/ HCS/2022	086/SO/COMP/ HCS/2022	089/SO/COMP/ HCS/2022	090/SO/COMP/ HCS/2022

091/SO/COMP/ HCS/2022	092/SO/COMP/ HCS/2022	093/SO/COMP/ HCS/2022	094/SO/COMP/ HCS/2022
096/SO/COMP/ HCS/2022	097/SO/COMP/ HCS/2022	098/SO/COMP/ HCS/2022	099/SO/COMP/ HCS/2022
101/SO/COMP/ HCS/2022	103/SO/COMP/ HCS/2022	104/SO/COMP/ HCS/2022	105/SO/COMP/ HCS/2022
106/SO/COMP/ HCS/2022	107/SO/COMP/ HCS/2022	109/SO/COMP/ HCS/2022	111/SO/COMP/ HCS/2022
113/SO/COMP/ HCS/2022	114/SO/COMP/ HCS/2022	116/SO/COMP/ HCS/2022	117/SO/COMP/ HCS/2022
119/SO/COMP/ HCS/2022	120/SO/COMP/ HCS/2022	122/SO/COMP/ HCS/2022	123/SO/COMP/ HCS/2022
124/SO/COMP/ HCS/2022	125/SO/COMP/ HCS/2022	128/SO/COMP/ HCS/2022	

**QUALIFIED CANDIDATES FOR THE POST OF
SOFTWARE PROGRAMMER (WRITTEN EXAMINATION
HELD ON 06.12.2022)**

Roll Nos.			
02/SP/COMP/ HCS/2022	05/SP/COMP/ HCS/2022	06/SP/COMP/ HCS/2022	07/SP/COMP/ HCS/2022
08/SP/COMP/ HCS/2022	09/SP/COMP/ HCS/2022	10/SP/COMP/ HCS/2022	11/SP/COMP/ HCS/2022
12/SP/COMP/ HCS/2022	14/SP/COMP/ HCS/2022	16/SP/COMP/ HCS/2022	17/SP/COMP/ HCS/2022
18/SP/COMP/ HCS/2022	19/SP/COMP/ HCS/2022	20/SP/COMP/ HCS/2022	21/SP/COMP/ HCS/2022
23/SP/COMP/ HCS/2022	24/SP/COMP/ HCS/2022	25/SP/COMP/ HCS/2022	



**QUALIFIED CANDIDATES FOR THE POST OF
HARDWARE ENGINEER (WRITTEN EXAMINATION HELD
ON 09.12.2022)**

Roll Nos.			
02/HE/COMP/ HCS/2022	03/HE/COMP/ HCS/2023	05/HE/COMP/ HCS/2023	06/HE/COMP/ HCS/2023
07/HE/COMP/ HCS/2023	08/HE/COMP/ HCS/2023	10/HE/COMP/ HCS/2023	11/HE/COMP/ HCS/2023
13/HE/COMP/ HCS/2024	14/HE/COMP/ HCS/2023	15/HE/COMP/ HCS/2023	17/HE/COMP/ HCS/2023
18/HE/COMP/ HCS/2025	19/HE/COMP/ HCS/2023	20/HE/COMP/ HCS/2023	

By Order,

Sd/-
(Prajwal Khatiwada)
REGISTRAR GENERAL